

in the explosive material used in three bomb blasts in Jammu on January 26, July 20 and July 26, 1995. It has been established during investigations that the explosive devices used in the blasts on January 26 at MAM Stadium Jammu were brought from Pakistan.

(d) Necessary steps are being taken to check infiltration of terrorists and subversive elements and to contain their activities in the State. These include stepped up vigilance and patrolling on the LOC / Border, strengthening and streamlining of the intelligence arrangements and coordination between the various forces and operational agencies on a continuing basis, regular review and monitoring of security operations and strengthening of the security arrangements as may be required in the vulnerable areas on the border / LOC and in the hinterland. A decision has also been taken for construction of border fencing and flood lighting in the vulnerable areas along the border in the Jammu region. Government have also consistently and strongly urged Pakistan directly, and through other diplomatic channels, to desist from sponsoring cross-border terrorism and providing support for the same. All these efforts will also continue to be pursued intensively.

[*Translation*]

Loss of Life and Property in J&K

1511. DR. MUMTAZ ANSARI : Will the PRIME MINISTER be pleased to state :

(a) the details of loss of life and property caused by terrorism in Jammu and Kashmir during the last three years, year-wise; and

(b) the amount of compensation paid by the Government during the period, year-wise?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) According to available information during the period 1993 to 1995 (Upto October) 3096 persons lost their lives; 1859 Government buildings, 391 educational institutions, 3336 private houses, 94 bridges, 897 shops were damaged / destroyed in terrorist violence.

(b) The information is being collected and will be laid on the Table of the House.

[*English*]

Financial Assistance

1512. SHRI CHITTA BASU : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government of West Bengal has requested the Union Government for financial assistance for the rehabilitation of refugees migrated from East Pakistan (Bangladesh).

(b) if so the details thereof and

(c) the steps taken by the Union Government in this regard?

THE MINISTER OF STATE THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) : (a) Yes, Sir.

(b) and (c) A scheme for provision of infrastructural facilities in the displaced persons colonies in West Bengal has been under implementation since 1976 with financial assistance from Govt. of India. Phase I and Phase II implementation has already been completed by the State Government at a cost of Rs. 12.01 lakh. Phase III has been approved by the Government of India for implementation by the State Government in January, 1995 at an estimated cost of Rs. 78.27 crores, to be provided as grant from Govt. of India. Out of this, a sum of Rs. 8.71 crores has so far been released as grant this year.

Cyclonic Storm

1513. KUMARI SUSHILA TIRIYA : Will the PRIME MINISTER be pleased to state

(a) whether the people were not informed in advance about the recent cyclonic storm in Orissa; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) No, Sir. The Cyclone Warning Centre at Bhubaneswar started issuing warnings to Ports and coastal fishermen of Orissa from the morning of November 7, 1995 while the cyclone actually crossed coast around 11.00 hours IST of November 9, 1995. Further cyclone warnings were issued for repeated broadcasts through All India Radio Stations at Cuttack, Berhampur, Baripada and Sambalpur from 8th November, 1995 onward. In addition to this, latest information on the cyclone, through bulletins, were issued for National broadcast/telecast to AIR/TV. New Delhi. The State Government officials were also continuously apprised of the situation by the Cyclone Warning Centre at Bhubaneswar.

(b) Does not arise.

Foreign Investment in India

1514. SHRI K.M. MATHEW : Will the Minister of INDUSTRY be pleased to state:

(a) whether the Enron controversy has affected the present and future investment flow into India;

(b) if so, the details thereof;

(c) the reaction of the major Asian and European countries, particularly U.S.A. in this regard;

(d) the steps taken by the Government to allay such apprehensions;

(e) whether the Government contemplates to create a comprehensive fool-proof built-in-mechanism in this regard; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) (a) to (d). No such adverse effect has been noticed with respect to foreign direct investment into India. The details of foreign direct investment proposals during the last 3 years are as under:-